

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.177 of 2010.

Dated: 13th July, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Tamil Nadu Electricity Board Appellant (s)

Versus

G.M.R. Power Corporation & Anr. Respondent (s)

Counsel for the Appellant (s): Mr.R. Muthu Kumaraswamy, Sr. Advocate
Mr. H.S. Mohammad Rafi

Counsel for the Respondent (s):Mr. C.S. Vaidyanathan, Sr. Advocate
Mr. Gopal Jain
Mr. Kaushik Mishra
Mr. Ankur Sood.
Mr. M.M. Sharma for R-3

ORDER

Heard learned Sr. Counsel for the Respondent No. 2.

Post the matter for further **hearing on 14th July, 2011 at 12.30.p.m.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK